COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 198 OF 2016

Dated: 30th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sihor Steel Rerolling Mills Association Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sakil Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Anand K. Ganesan Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Parichita Chowdhary

Ms. Poorva Saigal Ms. Anushree Bardhan

Mr. Shubham Arya for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.12.2018.</u>

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur) Chairperson

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